

Robberies and Armed Dacoities in running trains since January, 1980

544. SHRI JAGPAL SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) the number of train robberies and armed dacoities in running trains committed since January, 1980 till-date as compared to the corresponding period of the previous year; and

(b) the Divisions which are mostly affected by such incidents?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) 214 cases of robberies and 85 cases of armed dacoities took place in trains between January to October, 1980 as against 160 and 47 cases respectively during the corresponding period of the previous year.

(b) the Divisions mostly affected for such incidents during the current year are as under:—

Central Railway: Bombay-Suburban Section and Jhansi Divisions.

Eastern Railway: Howrah, Sealdah, Dhanbad and Danapur Divisions.

Northern Railway: Allahabad, Moradabad, Lucknow Divisions.

North-Eastern Railway: Varanasi, Sonapur and Izatnagar Divisions.

South Eastern Railway: Kharagpur, Chakradharpur, Khurda Road Divisions.

Western Railway: Bombay-Suburban Section only.

Coal carried by Railways during ten months of 1980

545. SHRI RAVINDRA VARMA: Will the Minister of RAILWAYS be pleased to state:

(a) the tonnage of coal that has been carried by the Indian Railways

during the first ten months of 1980; and

(b) the steps that have been taken during these months to ensure timely supply of coal to steel plants?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Tonnage of revenue earning coal lifted by the railways for the first nine months of 1980 has been 45.77 millions. In addition, Railways have moved 9.65 million tonnes of coal for their own use during this period. Figures for October '80 are not yet available.

(b) Railways have kept adequate number of wagons for movement of coal to steel plants from collieries and coal washeries and these wagons move in closed circuits under careful monitoring.

Mandays lost in 1980.

546. SHRI RAVINDRA VARMA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of mandays lost in 1980 due to stoppage of work on the Indian Railways; and

(b) the action taken to minimise these losses?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS: (SHRI MALLIKARJUN): (a) A statement is attached.

(b) The extent instructions on the subject require the Railways Administrations to impose the principal of "No work no pay" in all cases of stoppage of work. Also an employee resorting to illegal stoppage of work suffers a break in service. (A strict enforcement of these instructions have an effect on reducing the incidence of loss of mandays.)